



Government of Jammu and Kashmir  
Housing & Urban Development Department  
Civil Secretariat Srinagar/Jammu

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**Notification**

**Jammu, the 30<sup>th</sup> September, 2023**

**S.O 505** .- In exercise of the powers conferred by section 143A of the Jammu and Kashmir Municipal Corporation Act, 2000, the Government hereby directs that in proviso to rule 5 of Jammu and Kashmir Property Tax (Municipal Corporation) Rules, 2023, for the figures and words "30<sup>th</sup> September, 2023", the words "such date as the Government may notify" shall be substituted. .

By order of the Government of Jammu and Kashmir.

Sd/-

**(Prashant Goyal)**

Principal Secretary to the Government  
Housing and Urban Development Department

No. HUD-LSGoSMC/52/2022(C No.7074401)

Dated: 30.09.2023

Copy to the:-

1. Additional Chief Secretaries.
2. All Financial Commissioners.
3. Director General of Police, J&K.
4. All Principal Secretaries to the Government.
5. Director General, IMPARD, J&K,
6. Joint Secretary (Jammu, Kashmir & Ladakh), MHA, Government of India.
7. All Commissioner/Secretaries to Government.
8. Principal Resident Commissioner J&K Government, New Delhi.
9. Chief Electoral Officer, J&K.
10. Divisional Commissioner, Kashmir/ Jammu.
11. Director, Anti Corruption, Bureau, J&K.
12. Chairperson, J&K, Special Tribunal.
13. All Deputy Commissioners.
14. Commissioner, Municipal Corporation, Jammu/ Srinagar.
15. Director Information, J&K.
16. Director, Urban Local Bodies, Kashmir/ Jammu.
17. All Heads of Departments/ Managing Directors/Secretary, Advisory Boards
18. Registrar General, J&K, High Court, Jammu..
19. Secretary, J&K Public Service Commission/ BOPEE/SSB.
20. Director, Estates, Jammu/ Srinagar.
21. Director, Archives, Archeology and Museums, J&K.
22. Secretary, J&K, Academy of Art, Culture and Languages.

23. Director, IT &SS, University of Kashmir.
24. General Manager, Government Press, Jammu/Srinagar.
25. Private Secretary to Hon'ble Lieutenant Governor, UT of J&K.
26. Private Secretary to Advisor(B) to Lieutenant Governor.
27. Private Secretary to the Chief Secretary, J&K.
28. Private Secretary to Principal Secretary to the Government, Housing and Urban Development Department.
29. Private Secretary to Commissioner/Secretary to the Government, GAD.
30. Private Secretary to Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
31. Incharge Website, HUDD.
32. Stock file.

**(Thannaji Bhat)**

Under Secretary to the Government  
Housing and Urban Development Department

30.09.2023